VII in Ramakrishnapuram were made available to the Directorate of Estates without water connections in May-June 1965 in the hope that water supply would be provided within a few weeks. These houses were, however, occupied in November-December 1965 as water was not available till then. The loss of rent is likely to be about Rs. one lakh.

The provision of water supply to Government quarters in Ramakrishnapuram is the responsibility of the Delhi Municipal Corporation. Several meetings were held between the officers of the Ministry of Works, Housing and Urban Development and the Municipal Corporation to sort out the difficulties. As desired by the Corporation, the Government agreed to bear an expenditure of about Rs. 4 lakhs and made this amount available to the Corporation to facilitate the supply of water to the Government quarters. However, the Corporation had to encounter certain difficulties in starting the work.

SITES FOR STATTJBS

◆367. SHRI B. N. MANDAL: Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether Government ihave since selected appropriate sites for installing the statues of Shri Nehru and Dr. Rajendra Prasad; and

(b) if so, what are their locations?

THE MINISTER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA) : (a) and (b) The matter is still under consideration.

•371. [Transferred to the 16th August, 1966.]

MACHINERY FOR SABAROIRI PROJECT

◆372. SHRI M. P. BHARGAVA : SHRI MAHAMMED HANEEF :

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that machinery worth several lakbs of rupees has been rendered useless in the Sabargiri power project in Kerala; (b) if so, whether any enquiry has been held to fix responsibility for this negligence; and

to Questions

(c) what is the estimated loss and what would be its foreign exchange component?

THE MINISTER OF IRRIGATION AND POWER (SHRI FAKHRUDDIN ALI AHMED) : (a) Yes, Sir; parts of machinery worth about Rs. 10 lakhs became unserviceable due to rusting.

(b) The matter is, at present, under investigation.

(c) The amount of foreign exchange involved, which is also the estimated loss, is \$ 139,700 (Rs. 10.5 lakhs).

GOVERNMENT ACCOMMODATION FOR JOURNALISTS

*373. SHRI CHITTA BASU: Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state

(a) whether the Press correspondents accredited to the Union Government at Headquarters and other categories of journalists are allotted Government residential accommodation in New Delhi; and

(b) if the answer to part (a) above be in the affirmative, will the Government be pleased to lay on the Table of the House a list of the journalists to whom Government accommodation has been allotted with details regarding (i) types of accommodation, (ii) rent which each allottee has to pay, and (iii) the criterian of allotment ?

THE MINISTER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA) : (a) Yes.

(b) (i) and (ii) Two statements containing the necessary information are placed on the Table of the House. *[See* Appendix LVTI, Annexure Nos. 28 and 291

(iii) The allotment of houses included in the "Press Correspondents' Pool" is made to accredited Press representatives on the recommendation of the Press Association.